

Suggestions on OROP scheme

†52. SHRI VISHAMBHAR PRASAD NISHAD:
SHRIMATI KANAK LATA SINGH:

Will the Minister of DEFENCE be pleased to state:

(a) whether any proposal regarding the One Rank One Pension (OROP) scheme for the military pension-holders is under the consideration of the Ministry, if so, the details thereof;

(b) whether suggestions have been invited from different organizations / individuals regarding One Rank One Pension, if so the details thereof; and

(c) the time by when the retired military pension-holders are likely to get their due pension, which these pension-holders have been demanding?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (RAO INDERJIT SINGH): (a) Yes, Sir.

(b) and (c) The principle of One Rank One Pension for the Armed Forces has been accepted by the Government. The modalities for implementation were discussed with various stakeholders and are presently under consideration of the Government. It will be implemented once the modalities are approved by the Government.

Phasing out of MIG aircrafts

53. SHRI RITABRATA BANERJEE:
SHRI ANIL DESAI:

Will the Minister of DEFENCE be pleased to state:

(a) whether three squadrons of the ageing MIG-21 and MIG-27 fighter jets are being phased out, if so, the details thereof;

(b) the manner in which the IAF plans to impart training to its officers in the absence of MIGs; and

(c) the alternate fighter aircraft in IAF hangars?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) Few squadrons equipped with MIG-21 and MIG-27 aircraft are to be phased out over the next few years on completion of their Total Technical Life.

(b) The training of officers which was earlier being conducted on MIG aircraft is now being conducted on Hawk aircraft.

(c) IAF also has Jaguar, Mirage, SU-30 and other fighter aircraft.

† Original notice of the question was received in Hindi.